

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-518**  
IB-245/ND/2022  
IA (Liq)-1/2024

**IN THE MATTER OF:**

Educomp Infrastructure & School Management Ltd.

**.....Applicant**

**Vs.**

Millennium Education Foundation

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 16.02.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, list this matter on **14.03.2024**.

**Sd/-**  
**(Court Officer)**